

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 714
ANSWERED ON- 08.02.2024

FRA implementation in Tiger Reserves

714 SHRI K.C. VENUGOPAL:
DR. AMEE YAJNIK:
SMT. RANJEET RANJAN:

Will the **MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE** be pleased to state:

- (a) the number and list of forest villages and revenue villages located inside the core and buffer areas of each National Park, Wildlife Sanctuary and Tiger Reserve for each State;
- (b) State-wise data of area claimed, rejected claims and pending claims under the Forest Rights Act within national parks, wildlife sanctuaries and tiger reserves in India; and
- (c) name of the Tiger Reserve, where forest rights are recognized within the critical tiger habitat of the Tiger Reserve under the Forest Rights Act of 2006?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) The information is not collated at the Ministry / National Tiger Conservation Authority level.
